

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**.APPLICATION NUMBER : CA/97/2017**  
**PETITION NUMBER : CP/18/2017**  
**NAME OF THE PETITIONER(S) : U. MAYILVARTHINI**  
**NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5**  
**UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) PRASAD G R2 R3 R4. 

2) K. Ramasamy  
G.V. MOHAN KOMAR Counsel for Petitioner 

**ORDER**

Counsel for petitioner present. Counsel for R2 to R4 present. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request finally. Put up on 12.01.2018.

**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

**(K ANANTHA PADMANABHA SWAMY)**  
**Member(Judicial)**

bc